

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

23

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/644/2017
NAME OF THE PETITIONER(S) : SAI MARKETING (A PARTNERSHIP FIRM)
NAME OF THE RESPONDENT(S) : INLAND FACILITIES MANAGEMENT PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	Name (in Capital)	Represented by	Signature
10	APARAJITHA VISHWANATH	OPERATIONAL CREDITOR	Aparajitha Vishwanath

ORDER

Counsel for petitioner present. Heard. Order is reserved.

sd
S Vijayaraghavan
Member (Technical)

sd
K Anantha Padmanabha Swamy
Member (Judicial)

bc